

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-6118-JK (LD ) of 2024**

**DATED:- 08 - 05 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 08.05.2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



*Reyaz Ali Bhat*  
08.05.24

**Annexure to the Government Order No:- 6118-JK(LD) of 2024 dated 08.05.2024**

<b>Er. Girdhari Lal, Executive Engineer Jal Shakti (PHE) Division Kathua</b>		
1	WP© No. 45/2024	Anchal Singh V/s UT of J&K & Ors
2	CP No. 3/2024 in OA No. 1305/2023	Sadhay Ram V/s U.T & Ors
3	WP© No. 3260/2023	Ishwar Dutt V/s U.T & Ors
<b>Er. Rash Pal Singh, Executive Engineer Jal Shakti (PHE) Division Poonch</b>		
1	OA No. 244/2020	Mohd Shabir V/s UT & Ors.
2	WP(C) No 195/2024	Inhabitants of Halqa Qasba Upper v/s U.T of J&K & Ors
3	OA No. 273/2024	Tariq Hussain V/s UT & Ors.
<b>Er. Sunil Sharma, Executive Engineer Hydraulic Division Kishtwar</b>		
1	OA No. 341/2024	Mohd Irshad V/s UT & Ors
<b>Er. Anil Gupta, Executive Engineer Jal Shakti (PHE) DIVISION CITY IIND</b>		
1	OA NO. 326/2024	Puran Chand V/S U.T & Ors
<b>Er. Rakesh Kumar Gupta, Executive Engineer PHE DIVISION REASI</b>		
1	WP(C) No 686/2024	Ajay Kumar V/s UT of J&K & Ors.
<b>Kishore Kumar Executive Engineer Mahore Irrigation Division Dharmari</b>		
1	O.A No. 456 of 2024	Kashmir Singh v/s UT of J&K and others
<b>Sh. Sudesh Kumar, Executive Engineer, Jal Shakti (PHE) Division, Doda</b>		
1	WPC No.4396/2019 OWP No.704/2017	Inhabitants of Panchayat namely Mangota A&B V/s UT of J&K
<b>r. Sudesh Kumar, Executive Engineer Jal Shakti PHE DIVISION DODA</b>		
1	OA No. 359/2024	Saidullah Malik V/S UT & Ors
<b>Er. Ashok Kumar Sharma, Executive Engineer PHE DIVISON UDHAMPUR</b>		
1	OA No. 380/2024	Gayatri Devi V/s UT & ors
<b>Er. Sunil Sharma, Executive Engineer Hydraulic Division Kishtwar</b>		
1	OA No. 367/2024	Mohd Ashraf Shah V/s UT & Ors
<b>Er. Ashwani Khajuria, Executive Engineer PHE DIVISION RAJOURI</b>		
1	CP No. 85/2024 in OA NO. 1666/2023	ANAYAT ULLAH V/S UT & ORS
2	OA No. 422/2024	Mohd Younis V/s UT & Ors
<b>Er. Anil Gupta, Executive Engineer Jal Shakti (PHE) DIVISION CITY IIND</b>		
1	CP No. 75/2024 in OA No. 1118/2023	Krishan Lal V/S U.T & Ors
<b>Er. Manoj Gupta, Executive Engineer, PHE Mech. DIVISION RAJOURI</b>		
1	O.A No. 408/2024	Krishan Lal V/ S U.T & Ors
<b>Er. Vipin Kumar, Executive Engineer, Jal Shakti PHE DIVISION NOWSHERA</b>		
1	O.A NO 1429/2021	Mulkh Raj V/s UT & Ors